Ports to cut down multiplicity of documents. The Department of Revenue has taken measures to facilitate faster movement and clearance of goods at Ports. Important measures, inter-alia, include simplification of transhipment rules, coastal shipping, bonded trucking, rational measures for speedy clearance of export-import goods and extended coverage of different export related schemes at various ports of regulation.

## Private Participation in PSUs

- 1150. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government have identified some PSUs for private participation;
- (b) if so, the details of such PSUs and the reasons for their private participation;
- (c) whether Government would take steps to ensure that there is no adverse effect on workers engaged in such PSUs; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (d) It is the policy of the Government to progressively disinvest its equity in non-strategic PSEs, duly taking measures to safeguard the interests of the workers.

## Public Sector Establishements in Reserved Category

- †1151. SHRIMATI SAROJ DUBEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government have kept some public sector establishments in the reserved category with the purpose of not privatising them; and
  - (b) if so, the details of such establishments?

<sup>†</sup>Original Notice of the Question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (b) Government have decided that in case of Public Sector Enterprises involving strategic considerations such as Defence related, Atomic energy, etc., Government will continue to retain majority holding.

## Privatisation of Bharat Pumps and Compressors Ltd.

- †1152. SHRIMATI SAROJ DUBEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government have taken a decision to privatise Bharat Pumps and Compressors Ltd. situated at Allahabad or to sell its 74% shares:
  - (b) if so, the details thereof; and
- (c) whether privatisation of this Public Enterprise would not affect national interests?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) As a part of restructuring strategy, Government in principle have taken a decision to convert Bharat Pumps and Compressors Limited (BPCL), a BIFR referred sick PSU, into a joint venture company with disinvestment upto 74%. The joint venture partner would be expected to provide modern technology, managerial inputs, finances and market support to the Company.

(c) No Sir. A joint venture may, infact, enable the company to source finances, modern technology and managerial inputs enabling it to contribute more to the national economy.

## Losses suffered by PSEs

- 1153. MISS MABEL REBELLO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) what is the total projected loss of public sector enterprises in the year 1999-2000;

<sup>†</sup>Original Notice of the Question was received in Hindi.